

- (ii) (a) Annual Report and Accounts of the Central Manufacturing Technology Institute, Bangalore for the year 1996-97, together with the Auditors' Report on the the Accounts.
- (b) Statement by Government accepting the above Report.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. LT-100/98]

I. Report and Accounts (1996-97) of the Rajiv Gandhi Prathamik Shiksha Mission, Bhopal and Related Papers.

II. Report and Accounts (1996-97) of the Maharashtra Prathamik Shikshan Parishad, Mumbai and Related Papers.

III. Report and Accounts (1996-97) of Bihar Education Project Council, Patna and Related Papers.

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE AND THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI R.K. KUMAR): On behalf of Dr. Murli Manohar Joshi, Sir, I lay on the Table a copy each (in English and Hindi) of the following papers:—

- (i) (a) Annual Report and Accounts of the Rajiv Gandhi Prathamik Shiksha Mission, Bhopal, for the year 1996-97, together with the Auditors' Report on the Accounts.
- (b) Review by Government on the working of the Rajiv Gandhi Prathamik Shiksha Mission.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. LT-103/98]

- (ii) (a) Annual Report and Accounts of the Maharashtra Prathamik Shikshan Parishad, Mumbai, for the year 1996-97, together with the Auditors' Report on the Accounts.

(b) Review by Government on the working of the Maharashtra Prathamik Shikshan Parishad.

(c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. LT-104/98]

(iii) (a) Annual Report and Accounts of the Bihar Education Project Council, Patna, for the year 1996-97, together with the Auditors' Report on the Accounts.

(b) Review by Government on the working of the above Council.

(c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. LT-102/98]

I. Report and Accounts (1996-97) of the various insurance companies and related papers.

II. Report and Accounts (1996-97) of the Indian investment centre, New Delhi and related papers.

SHRI R.K. KUMAR: Sir, I also lay on the Table—

I.(1) A copy each (in English and Hindi) of the following papers, under section 29 of the Life Insurance Corporation Act, 1956:

(i) 27th Valuation Report of the Life Insurance Corporation of India, for the year ended on the 31st March, 1997.

[Placed in Library. See No. LT-125/98]

- (ii) Results of the Twenty-seventh valuation Report of the Life Insurance Corporation of India, as on 31st March, 1997.

[Placed in Library. See No. LT-123/98]

- (iii) (a) Fortieth Annual Report and Accounts of the Life Insurance Corporation of India, Mumbai, for the year 1996-97, together with the Auditors' Report on the Accounts.

- (b) Statement by Government accepting the above Report.

(2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1)(iii)(a) above.

[Placed in Library. See No. LT-124/98]

(3) A copy each (in English and Hindi) of the following papers, under sub-section (1) of section 619A of the Companies Act, 1956:—

- (i) (a) Annual Report and Accounts of the Oriental Insurance Company Limited, New Delhi, for the year 1996-97, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

- (b) Statement by Government accepting the above Report.

[Placed in Library. See No. LT-108/98]

- (ii) (a) Ninetieth Annual Report and Accounts of the National Insurance Company Limited, Calcutta, for the year 1996-97, together with the Auditors' Report and the comments of the Comptroller and Auditor General of India thereon.

- (b) Statement by Government accepting the above Report.

[Placed in Library. See No. LT-106/98]

- (iii) (a) Annual Report and Accounts of the New India Assurance Company Limited, Mumbai, for the year 1996-97, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

- (b) Statement by Government accepting the above Report.

[Placed in Library. See No. LT-109/98]

- (iv) (a) Twenty-fifth Annual Report and Accounts of the General Insurance Corporation of India, Mumbai, for the year 1996-97 together with the Auditors' Report on the accounts and the comments of the comptroller and Auditor General of India thereon.

- (b) Statement by Government accepting the above Report.

[[Placed in Library, See No. LT-110/98]

- (v) (a) Annual Report and Accounts of the United India Insurance Company Limited, Chennai, for the year 1996-97, together with the Auditors' Report on the Accounts and the comments of the comptroller and Auditor General of India thereon.

- (b) Statement by Government accepting the above Report.

[Placed in Library, See No. LT-107/98]

(2) Statement giving reasons for the delay in laying the papers mentioned at (3) above.

II. A Copy each (in English and Hindi) of the following papers:—

- (i) Annual report and Accounts of the Indian Investment Centre, New Delhi, for the year 1996-97, together with the Auditors' Report on the Accounts.

- (ii) Statement by Government accepting the above Report.
- (iii) Statement giving reasons for the delay in laying the papers mentioned at (i) above.

[Placed in Library, See No. LT-139/98]

SHRI R.K. KUMAR: On behalf of Kumari Uma Bharati, Sir, I lay on the Table a copy each (in English and Hindi) of the following papers:—

- (i) (a) Annual Report and Accounts of the Mahila Samakhya Society, Karnataka, for the year 1996-97, together with the Auditors' Report on the Accounts.
- (b) Review by Government on the working of the above Society.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library, See No. LT-119/98]

- (ii) (a) Annual Report and Accounts of the Andhra Pradesh Mahila Samatha Society, for the year 1996-97, together with the Auditors' Report on the Accounts.
- (b) Review by Government on the working of the above Society.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library, See No. LT-116/98]

- (iii) (a) Annual report and Accounts of the Mahila Samakhya Society, Gujarat for the year 1996-97, together with the Auditors' Report on the Accounts.
- (b) Review by Government on the working of the above Society.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library, See No. LT-117/98]

- (iv) (a) Annual Report and Accounts of the Mahila Samakhya Society, Uttar Pradesh, for the year 1996-97, together with the Auditors' Report on the Accounts.

- (b) Review by Government on the working of the above Society.

- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library, See No. LT-112/98]

- (v) (a) Annual Report and Accounts of the Gujarat Council of Primary Education, Gandhinagar, for the year 1996-97, together with the Auditors' Report on the Accounts.

[Placed in Library, See No. LT-114/98]

- (b) Review by Government on the working of the Gujarat Council of Primary Education.

- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library, See No. LT-114/98]

- (vi) (a) Annual Report and Accounts of the Tamil Nadu State Mission of Education for All, Chennai, for the year 1996-97, together with the Auditors' Report on the Accounts.

- (b) Review by Government on the working of the Tamil Nadu State Mission of Education for all.

- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library, See No. LT-118/98]

- (vii) (a) Annual Report and Accounts of the Assam Prathamik Siksha Achari Parishad, Guwahati,

- for the year 1996-97, together with the Auditors' Report on the Accounts.
- (b) Review by Government on the working of the Assam Prathamik Siksha Achani Parishad.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.  
[Placed in Library, See No. LT-140/98]
- (viii) (a) Annual Report and Accounts of the Assam Prathamik Siksha Achani Parishad, Guwahati, for the year 1996-97, together with the Auditors' Report on the Accounts.
- (b) Review by Government on the working of the Assam Prathamik Siksha Achani Parishad.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.  
[Placed in Library, See No. LT-113/98]
- (ix) (a) Annual Report and Accounts of the Haryana Prathamik Shiksha Pariyojna Parishad, Chandigarh for the year 1996-97, together with the Auditors' Report on the Accounts.
- (b) Review by Government on the working of the Haryana Prathamik Shiksha Pariyojna Parishad.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.  
[Placed in Library, See No. LT-121/98]
- (x) (a) Annual report and Accounts of the Paschimbanga Rajya Prathamik Siksha Unnayan Samtha, Calcutta for the year 1996-97, together with the Auditors' Report on the Accounts.
- (b) Review by Government on the working of the Paschimbanga Rajya Prathamik Sanstha.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.  
[Placed in Library, See No. LT-122/98]
- (xi) (a) Annual Report and Accounts of the Orissa Primary Education Programme Authority, Bhubaneswar, for the year 1996-97, together with the Auditors' Report on the Accounts.
- (b) Review by Government on the working of the Orissa Primary Education Programme Authority.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.  
[Placed in Library, See No. LT-111/98]
- (xii) (a) Annual Report and Accounts of the Andhra Pradesh Pradhamika Vidya Parishad, Hyderabad, for the year 1996-97, together with the Auditors' Report on the Accounts.
- (b) Review by Government on the working of the Andhra Pradesh Pradhamika Vidya Parishad.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.  
[Placed in Library See No. LT-120/98]
- (xiii) (a) Annual Report And accounts of the District Primary Education Programme, Karnataka for the year 1996-97, together with the Auditors' Report on the Accounts.
- (b) Review by Government on the working of the District Primary Education Programme.

(c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

I. Report and Accounts (1996-97) of various Cooperative Corporation and related Papers.

II. Report and Accounts (1996-97) off various Cooperative Mills and National Cooperative Training Councils and Related Papers.

[Placed in Library See No. LT-115/98]

कृषि मंत्रालय में राज्य मंत्री (श्री सोमपाल):  
सभापति महोदय, मैं निम्नलिखित पत्रों की एक-एक प्रति (अंग्रेज़ी तथा हिन्दी में) सभापटल पर रखता हूँ:—

(i) राष्ट्रीय सहकारी विकास निगम अधिनियम, 1962 की धारा 14 की उपधारा (3) के अधीन 1996-97 के वर्ष के लिए राष्ट्रीय सहकारी विकास निगम, नई दिल्ली का वार्षिक प्रतिवेदन।

(ii) राष्ट्रीय सहकारी विकास निगम अधिनियम, 1962 की धारा 17 की उपधारा (4) के अधीन 1996-97 के वर्ष के लिए राष्ट्रीय सहकारी विकास निगम, नई दिल्ली का वार्षिक लेखे और उन पर लेखापरीक्षा प्रतिवेदन।

(iii) उपर्युक्त निगम के कार्यकरण को सरकार द्वारा समीक्षा।

(iv) ऊपर (i) और (ii) में उल्लिखित पत्रों को सभा पटल पर रखने में हुए विलंब के कारणों को दर्शाने वाला विवरण।

[Placed in Library See No. LT-141/98]

(v)(क) 1996-97 के वर्ष के लिए नेशनल फेडरेशन ऑफ कोऑपरेटिव शुगर फैक्ट्रिज लि०, नई दिल्ली का तैतीसवां वार्षिक प्रतिवेदन और लेखे, लेखाओं पर लेखापरीक्षाओं के प्रतिवेदन सहित।

(ख) उपर्युक्त फेडरेशन के कार्यकरण को सरकार द्वारा समीक्षा।

(ग) ऊपर (क) में उल्लिखित पत्रों को सभा पटल पर रखने में हुए विलंब के कारणों को दर्शाने वाला विवरण।

[Placed in Library See No. LT-142/98]

(iv)(क) 1996-97 के वर्ष के लिए आल इंडिया फेडरेशन ऑफ कोऑपरेटिव स्पिनिंग मिल्स लि०, मुम्बई का तैतीसवां वार्षिक प्रतिवेदन और लेखे, लेखाओं पर लेखापरीक्षाओं के प्रतिवेदन सहित।

(ख) उपर्युक्त फेडरेशन के कार्यकरण को सरकार द्वारा समीक्षा।

(ग) ऊपर (क) में उल्लिखित पत्रों को सभा पटल पर रखने में हुए विलंब के कारणों को दर्शाने वाला विवरण।

[Placed in Library See No. LT-143/98]

(vii)(क) 1996-97 के वर्ष के लिए नेशनल हैवी इंजीनियरिंग कोऑपरेटिव लि०, पुणे का तेइसवां वार्षिक प्रतिवेदन और लेखे, लेखाओं पर लेखापरीक्षाओं के प्रतिवेदन सहित।

(ख) उपर्युक्त कोऑपरेटिव के कार्यकरण को सरकार द्वारा समीक्षा।

(ग) ऊपर (क) में उल्लिखित पत्रों को सभा पटल पर रखने में हुए विलंब के कारणों को दर्शाने वाला विवरण।

[Placed in Library See No. LT-144/98]

(viii)(क) 1996-97 के वर्ष के लिए राष्ट्रीय सहकारी प्रशिक्षण परिषद्, नई दिल्ली का तैतीसवां वार्षिक प्रतिवेदन।

(ख) 1996-97 के वर्ष के लिए राष्ट्रीय सहकारी प्रशिक्षण परिषद्, नई दिल्ली के वार्षिक लेखे और उन पर लेखापरीक्षा प्रतिवेदन।

(ग) उपर्युक्त परिषद् के कार्यकरण को सरकार द्वारा समीक्षा।

(घ) ऊपर (क) और (ख) में उल्लिखित पत्रों को सभा पटल पर रखने में हुए विलंब के कारणों को दर्शाने वाला विवरण।

[Placed in Library See No. LT-145/98]